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Title: Introduction of the Bureau of Accountability Bill, 2013.

SHRI JAI PRAKASH AGARWAL (NORTH EAST DELHI): I beg to move for leave to introduce a Bill to provide for establishment of a Bureau of Accountability to suggest measures for rooting out corruption; making administration efficient and for matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for establishment of a Bureau of Accountability to suggest measures for rooting out corruption; making administration efficient and for matters connected therewith."

*The motion was adopted.*

SHRI JAI PRAKASH AGARWAL : I introduce the Bill.

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